

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.03.2021

ORDER NO. 33 of 2021

Hon'ble President is pleased to partially modify the roster order no. 07 of 2021 for **CESTAT, New Delhi** from **18.03.2021** to **19.03.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 18.03.2021 to 19.03.2021	Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order



(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar